NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/148/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISES

NAME OF THE RESPONDENT(S)

: SESHASAYEE PAPER & BOARD LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) TK BHASKAR VIKRAM PJAM SHWETHA VASUDEVAN

Coursel for the Respondent

ORDER

Counsel for petitioner called absent. Counsel for respondent present and stated that the parties have arrived at a settlement and sought time for reporting the final outcome of the same. Time extended at request. Pu up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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